

G-15 Initiative is precisely an effort in this direction.

(b) and (c). At the moment, the G-15 member countries are engaged in preparing a position paper on the 'New World Order', to be submitted to the next Summit Meeting of the Group in Dakar, Senegal before the end of 1992, as decided during the course of the Caracas Summit on 28th November, 1991. This paper will delineate the developing countries' perspectives on the elements that could constitute the 'New World Order', including the specific modalities for achieving these objectives.

(d) to (f). India has utilized every opportunity, both in multilateral fora and through bilateral contacts, including at the highest level, in an effort to engage the developed countries in a constructive and meaningful dialogue to further international co-operation for economic development. This was done at the recently held Summit-level meeting of the Security Council at New York, the World Economic Forum Meeting at Davos, Switzerland and UNCTAD-VIII at Cartagena-des-Indes, Colombia.

Construction of Jails in Delhi

1402. SHRI GOPI NATH GAJAPATHI:
SHRI MADAN LAL KHURANA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the only jail in Delhi has become inadequate keeping in view the increase in the number of criminals;

(b) if so, the steps taken for construction of more jails in Delhi;

(c) whether the Supreme Court had held that cases of under-trials are to be

finalised in a specific period of time after which they will be set free;

(d) if so, the number of under-trials languishing in the jails and the reasons for not finalising their cases expeditiously; and

(e) the number of under-trials of Tihar jail who escaped from the jail vans during the last six months and the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir.

(b) To augment jail capacity, 3 more barracks which will accommodate 300 inmates, are being added to existing jail No. 3 in the Tihar Jail Complex. The Delhi Administration has approved a proposal to construct two new Jails which would accommodate 700 prisoners each in Tihar Jail Complex. The contract has already been awarded by the PWD for the construction of these two jails. Land measuring 78.62 acres has been acquired for construction of a jail at Mandoli near Yamuna.

(c) and (d). The Delhi Administration has reported that there are no directions of the Supreme Court for holding time bound trial in criminal cases.

(e) No under-trial/prisoner has escaped from the Jail vans during the last six months.

Book Bank Scheme for SC/ST Students In Andhra Pradesh

1403. SHRI DHARMABHIKSHAM: Will the Minister of WELFARE be pleased to state:

(a) the number of students benefited so far under the Book Bank Scheme for Sched-

uled Caste and Scheduled Tribe students studying in Medical and Engineering Colleges in Andhra Pradesh; and

(b) the amount allocated under the Scheme to Andhra Pradesh during 1991-92?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) The required information will be collected and laid on the Table of the House.

(b) Rs. 9.68 Lakhs.

Scheduled Tribe Employees

1404. SHRI PIUS TIRKEY: Will the Minister of WELFARE be pleased to state:

(a) the number and percentage of Scheduled Tribe employees in the Tribal Welfare Division of the Ministry of Welfare, category-wise;

(b) whether the Government propose to fill up the vacant posts for Scheduled Tribes in the said division; and

(c) if so, the progress made so far and the time by which the vacant posts are likely to be filled up?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (c). The posts in the Ministry of Welfare are filled by the Department of Personnel and Training under the Central Staffing Scheme or the Central Secretariat Service Scheme. Division-wise recruitment is not made by the Ministry of Welfare. The number of ST employees, Group-wise in the Tribal Welfares. Division is given in the Statement laid on the Table of the House.

Diversion of Basmati Rice to Export Trade

1405. SHRI J. CHOKKA RAO: Will the

Minister of AGRICULTURE be pleased to state:

(a) whether superior variety of basmati rice has disappeared practically from the domestic market due to large scale diversion to export market; and

(b) if so, the quantity of the superior variety of basmati rice produced in the country during 1990-91 and 1991-92 and the quantity exported therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir.

(b) The production of rice variety-wise i.e. basmati and others does not fall under the forecast reporting system. As per the current assessment the production of total rice during the year 1991-92 may be in the range of 73.0 to 73.5 Million tonnes against the estimated production of 74.59 million tonnes during the year 1990-91.

The quantity of basmati rice exported during 1990-91 was 2,41,830 MTs and during the period from 1st April, 1991 to 31st January, 1992, a quantity of 1,80,594 MTs of basmati rice has been exported.

[*Translation*]

Disputes between Punjab and Haryana

1406. SHRI JANGBIR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government propose to take any fresh initiative to resolve the various disputes between Punjab and Haryana; and

(b) if so, the details thereof?